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NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.33/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 77/2008		
NAME OF THE COMPANY	Sanghi Polysters Ltd		
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another		
NAME OF THE RESPONDENT(S)	Sanghi Polysters Ltd & (10) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P-1			
S. Chi dambaran	PLS	9849056652	A.
		18970310	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri S. Chidambaram, Ld. PCS for the Petitioner and Shri Y. Suryanarayana Ld. Counsel for the Respondent.

Post the case on 25.01.2018

Member (T)

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Member (J)

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